

**SENIOR CIVIL JUDGE AND JMFC, SHORAPUR****Tayyaba Sultana****SR. CIVIL JUDGE AND JMFC****Cause List Date: 05-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	Crl.Misc. 59/2020 (Steps)		Basappa <b>Vs</b> The Tahashilder Shorapur	ABP
2	C.C. 245/2019 (NOTICE)		KEMBHAVI PS <b>Vs</b> SHIVAKUMAR	
3	Crl.Misc. 102/2020 (NOTICE)		Yaseen Kalagi <b>Vs</b> The CEO Kembhavi	MAP
4	Crl.Misc. 103/2020 (NOTICE)		Sumayya <b>Vs</b> The CO Kembhavi	MAP
5	Crl.Misc. 109/2020 (NOTICE)		sadevi Ninganna Hosakeri <b>Vs</b> The Thasilder Shorapur	MSM
6	Crl.Misc. 110/2020 (NOTICE)		Basappa <b>Vs</b> The Tahasilder Shorapur	ABP
7	Crl.Misc. 111/2020 (NOTICE)		Gurubai <b>Vs</b> The Tahasilder Shorapur	MMB
8	Crl.Misc. 112/2020 (NOTICE)		Smt. Basamma <b>Vs</b> The Tahasilder Shorapur	STB
9	C.C. 47/2020 (APPEARANCE OF ACCUSED)		Kembhavi PS <b>Vs</b> Ambrish	APP
10	C.C. 52/2020 (APPEARANCE OF ACCUSED)		Kembhavi PS <b>Vs</b> Tirupatigouda	APP
11	C.C. 8/2019 (FRAMING OF CHARGE OR PLEA)		Kemabhavi PS <b>Vs</b> Siddu	
12	C.C. 10/2019 (FRAMING OF CHARGE OR PLEA)		Kemabhavi PS <b>Vs</b> Manappa	
13	C.C. 58/2019 (FRAMING OF CHARGE OR PLEA)		Revenasiddappa <b>Vs</b> P D Chawan	
14	C.C. 59/2019 (FRAMING OF CHARGE OR PLEA)		Malappa <b>Vs</b> P D Chawan	
15	C.C. 60/2019 (FRAMING OF CHARGE OR PLEA)		Siddappa <b>Vs</b> P D Chawan	

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16	C.C. 61/2019 (FRAMING OF CHARGE OR PLEA)		Hanamantraya <b>Vs</b> P D Chawan	
17	C.C. 62/2019 (FRAMING OF CHARGE OR PLEA)		Amlingappa <b>Vs</b> P D Chawan	
18	C.C. 63/2019 (FRAMING OF CHARGE OR PLEA)		Siddangouda <b>Vs</b> P D Chawan	
19	C.C. 64/2019 (FRAMING OF CHARGE OR PLEA)		Amalingappa <b>Vs</b> P D Chawan	
20	C.C. 65/2019 (FRAMING OF CHARGE OR PLEA)		Ningappa <b>Vs</b> P D Chawan	
21	C.C. 81/2019 (FRAMING OF CHARGE OR PLEA)		Kembhavi PS <b>Vs</b> Guttappagouda	
22	C.C. 85/2019 (FRAMING OF CHARGE OR PLEA)		Kembahvi PS <b>Vs</b> Ningagouda	
23	C.C. 139/2019 (FRAMING OF CHARGE OR PLEA)		RIZWAN <b>Vs</b> HUSAIN PASHA	
24	C.C. 230/2019 (FRAMING OF CHARGE OR PLEA)		KEMBHAVI PS <b>Vs</b> SUGUNAGOUDA	DTB
25	C.C. 123/2019 (EVIDENCE)		KEMBHAVI PS <b>Vs</b> BANDENAWAJ	
26	CrI.Misc. 17/2019 (EVIDENCE)		Lingareddy (Minor) <b>Vs</b> Eshwar Alias Vishwanath	
27	CrI.Misc. 83/2019 (EVIDENCE)		YALLAMMA <b>Vs</b> BASAPPA @BASANNAGOUDA	C
28	CrI.Misc. 101/2019 (EVIDENCE)		Shankramma <b>Vs</b> Shankaragouda	
29	CrI.Misc. 143/2019 (EVIDENCE)		Basalingamma <b>Vs</b> BHimanna	SMP

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1	EX 4/2019 (Steps)		Rajeshwari <b>Vs</b> The Legal Manager ICICI Lombar GIC LTd Kalaburgi	RK
2	EX 8/2019 (Steps)		Shanta <b>Vs</b> The Branch Manager	RCK
3	EX 10/2019 (Steps)		Kishanrao <b>Vs</b> The Chief Engineer	BHP
4	O.S. 54/2019 (SUMMONS) IA/1/2019		Vijayalaxmi <b>Vs</b> Siddappa @ Sidramappa	VS
5	EX 74/2019 (Steps)		Sangamma <b>Vs</b> The Manager United India Ins.Co. Ltd. Kalaburgi	MDN
6	FDP 12/2019 (Steps)		Kasturibai <b>Vs</b> Anandibai	BKD
7	EX 77/2019 (Steps)		Madivalappa <b>Vs</b> The Divisional Manager Cholamandalam Gen INS Co.ltd	SDD
8	EX 78/2019 (Steps)		Subhashchandra <b>Vs</b> The Divisional Manager Cholamanadalam Gen INS Co Ltd	SDD
9	EX 79/2019 (Steps)		Devamma <b>Vs</b> The Executive Officer Taluka Panchayat shorapur	MMH
10	EX 80/2019 (Steps)		Kallappa U/G his father Sharanappa <b>Vs</b> Bassanna	MMH
11	O.S. 71/2019 (Steps)		B.Jayasheela <b>Vs</b> V.Venkatarao	BHK
12	O.S. 72/2019 (SUMMONS) IA/1/2019 IA/2/2019		Shivarudrappa <b>Vs</b> Mahadevi	VS

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13	O.S. 3/2020 (SUMMONS) IA/1/2020 IA/2/2020		Bhimanagouda <b>Vs</b> Chandrashekar	BHK
14	O.S. 30/2020 (SUMMONS)		Sharanabasava <b>Vs</b> Ravichandra	VSB
15	O.S. 52/2020 (SUMMONS) IA/1/2020		Amaramma <b>Vs</b> Shivarudrayya	BKD
16	O.S. 61/2020 (SUMMONS) IA/1/2020		Girijareddy <b>Vs</b> Smt.Sumitra	DTB
17	O.S. 70/2020 (SUMMONS)		Iqbal Hussain <b>Vs</b> Zeharabee	MH
18	EX 45/2019 (NOTICE)		Laksmibai <b>Vs</b> The Spcial Land Acquisition Officer UKP B.Gudi	UP
19	O.S. 75/2019 (NOTICE) IA/1/2019		Ningappa <b>Vs</b> Ningappa	Mohammad Hussain
20	M.A. 3/2020 (NOTICE) IA/1/2020		Harish U/G his real mother Kusuma <b>Vs</b> Kamalaxi	TGK
21	M.V.C. 83/2020 (NOTICE)		Amruthsingh <b>Vs</b> Venkatasubbarao Alapati	PBK
22	M.V.C. 157/2020 (NOTICE)		Dyavappa <b>Vs</b> Haji Malang K Neeralagi	
23	M.V.C. 136/2020 (NOTICE)		Mahibob <b>Vs</b> Lalesab	SBB
24	M.V.C. 138/2020 (NOTICE)		Rafiq <b>Vs</b> Lalesab	SBB
25	M.V.C. 148/2020 (NOTICE)		hayyalappa <b>Vs</b> Sayed Imtiyaz	
26	M.V.C. 151/2020 (NOTICE)		Nabuma <b>Vs</b> The Divisional Controller NEKRTC Yadagiri	MMH

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27	M.V.C. 196/2020 (NOTICE)		Mallikarjun @ Mallanna <b>Vs</b> Basayyaswamy	RBD
28	EX 34/2020 (NOTICE)		Khaja Wasim Ahmed <b>Vs</b> HDFC ERGO General Ins Co Ltd	RBD
29	EX 35/2020 (NOTICE)		Sheik Mohammad Altaf <b>Vs</b> HDFC ERGO General Ins Co Ltd	RBD
30	M.V.C. 280/2020 (NOTICE)		Amaresh <b>Vs</b> Pavanakumar @ Pavan	RBD
31	O.S. 63/2020 (NOTICE)		Smt Gouramma @ Padmavati <b>Vs</b> Manappa	N.S.Patil
32	ECA 2/2020 (NOTICE) IA/1/2020		Annapurna <b>Vs</b> Krishnaraja Mayya	MMH
33	AIR.Misc. 81/2020 (NOTICE)		Durgappa <b>Vs</b> Mahamed Siraj	
34	AIR.Misc. 82/2020 (NOTICE)		Hanamanti <b>Vs</b> Ranganath	
35	AIR.Misc. 83/2020 (NOTICE)		Shivappa <b>Vs</b> Govinda	
36	O.S. 31/2020 (HEARING) IA/1/2020		Vithappa U/g his real mother Renukamm <b>Vs</b> Hanamantha	S.M.Sajjan
37	EX 74/2018 (A.D.R.)		Ramesh <b>Vs</b> Smt.Ratnabai	Baichbal Veerabhadrappa
38	O.S. 11/2019 (EVIDENCE) IA/1/2019		Annapurna <b>Vs</b> Bankatlal	Patil Prabhudev
39	O.S. 40/2019 (EVIDENCE) IA/1/2019		Shivaleela <b>Vs</b> Ambramma	B.N.N
40	G and W.C. 2/2019 (EVIDENCE)		Shivalingagouda <b>Vs</b> Smt. Mahadevi	M.S.Patil

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41	O.S. 46/2019 (EVIDENCE) IA/1/2019		Yankappa @ Yankanna <b>Vs</b> Gopalkrishna	NRK
42	O.S. 56/2019 (EVIDENCE)		Yellamma <b>Vs</b> Iranna	AK
43	M.V.C. 255/2019 (EVIDENCE)		Pavitra <b>Vs</b> Jayaram K.H	
44	Misc 6/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Smt.Malavva <b>Vs</b> Bhimawwa	SBB
45	O.S. 74/2019 (EVIDENCE) IA/1/2019		Devindrappa <b>Vs</b> Devindrappa	NHC
46	Misc 5/2020 (EVIDENCE)		Devindrappa <b>Vs</b> Devindrappa	NHC
47	M.V.C. 61/2020 (EVIDENCE)		Bhimanna <b>Vs</b> Mounaddin	PBK
48	O.S. 27/2020 (EVIDENCE) IA/1/2020		Mahmed Haji <b>Vs</b> Dawal Sab	VSJ
49	M.V.C. 138/2019 (ARGUMENTS)		Nagappa <b>Vs</b> Hanmantha	BDA MSM
50	M.V.C. 42/2017 (JUDGEMENT)		Siddaraj alias siddanna <b>Vs</b> Abdul Raheman	BDA MH
<b>( M.V.C./0000042/2017)</b>				
<b>: M.V.C./0000042/2017</b>				
51	M.V.C. 12/2019 (Objection)		Veeresh <b>Vs</b> Yallappa	
52	M.V.C. 144/2019 (Objection)		Mallamma <b>Vs</b> Vijayakumar	RBD GHT
53	M.V.C. 206/2019 (Objection)		Basavaraj <b>Vs</b> The Divisional Manager	
54	O.S. 70/2019 (Objection) IA/1/2019		Gangamma <b>Vs</b> Jetteppa	GRB

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55	M.C. 33/2020 (Objection)		Mallikarjun <b>Vs</b> Paravati	MMH
56	O.S. 34/2020 (Settlement) IA/1/2020		Ramanagouda <b>Vs</b> Sharada	VSB

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1	C.C. 412/2020 (SUMMONS)		Shorapur police station <b>Vs</b> Balabhima	APP
2	C.C. 508/2020 (SUMMONS)		Shorapur police station <b>Vs</b> Krishna S/o Shanamukappa	APP
3	C.C. 509/2020 (SUMMONS)		Shorapur police station <b>Vs</b> Hanamanth	APP
4	C.C. 511/2020 (SUMMONS)		Shorapur police station <b>Vs</b> Chandrakanth	APP
5	C.C. 601/2020 (SUMMONS)		Shorapur police station <b>Vs</b> Sharanagouda	APP
6	C.C. 371/2014 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Manappa	
7	C.C. 450/2014 (EVIDENCE)		Exise Shorapur <b>Vs</b> Khasimsab	
8	C.C. 61/2015 (EVIDENCE)		Shorpaur PS <b>Vs</b> Bhimappa	APP MMH, Adv.
<b>( C.C./0000061/2015)</b>				
<b>: C.C./0000061/2015</b>				
9	C.C. 137/2015 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Narayanappa	
10	C.C. 171/2015 (EVIDENCE)		<b>Vs</b> Khasim Sab	
11	C.C. 37/2018 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Kantappa	
12	C.C. 197/2018 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Eliyaj	
13	C.C. 360/2018 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Mallikarjun	
14	C.C. 406/2018 (EVIDENCE)		shorapur ps <b>Vs</b> Hanamatraya	



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15	C.C. 649/2018 (EVIDENCE)		shorapur ps <b>Vs</b> Usmanshekh	
16	C.C. 661/2018 (EVIDENCE)		Shorapur ps <b>Vs</b> Sharanappa Mallibhavi	
17	C.C. 116/2019 (EVIDENCE)		Ex. Shorapur PS <b>Vs</b> Shrishail S Odeyar	APP
18	C.C. 530/2018 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Govindappa	
19	C.C. 474/2012 (HBC)		Laxmi <b>Vs</b> Chandappa	AK, Adv. US, Adv.
<b>( C.C./0000474/2012)</b>				
<b>: C.C./0000474/2012</b>				
20	C.C. 341/2014 (HBC)		Shorapur P.S. <b>Vs</b> Sudhakar	
21	C.C. 267/2014 (HBC)		Shorapur P.S. <b>Vs</b> Bhimanna	APP A1 and A2 CMK Adv,
<b>( C.C./0000267/2014)</b>				
<b>: C.C./0000267/2014</b>				
22	C.C. 233/2015 (HBC)		Shorapur PS <b>Vs</b> Kamanna	APP A
<b>( C.C./0000233/2015)</b>				
<b>: C.C./0000233/2015</b>				
23	C.C. 760/2016 (HBC)		Shorapur P.S. <b>Vs</b> Lalasab	APP A1 to A3 and A6 to A8 BDA Adv,
<b>( C.C./0000760/2016)</b>				
<b>: C.C./0000760/2016</b>				
24	C.C. 298/2018 (HBC)		Devamma <b>Vs</b> mallappa	
25	C.C. 368/2018 (HBC)		shorapur ps <b>Vs</b> Mahadevappa	

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26	C.C. 663/2018 (HBC)		Shorapur <b>Vs</b> Renappa and others	
27	C.C. 48/2019 (HBC)		Shorapur PS <b>Vs</b> Pakkirsab	APP
28	C.C. 283/2019 (HBC)		Shorapur PS <b>Vs</b> Rachappa	APP
29	C.C. 149/2013 (steps)		Shorapur P.S. <b>Vs</b> Honnappa	
30	C.C. 295/2013 (steps)		Shorapur P.S. <b>Vs</b> Mallappa	
31	C.C. 668/2013 (NBW)		Shorapur P.S. <b>Vs</b> Rangappa	APP DTB
<b>( C.C./0000668/2013)</b>				
<b>: C.C./0000668/2013</b>				
32	C.C. 61/2014 (NBW)		Shorapur PS <b>Vs</b> I. G. Venkatesh	APP
<b>( C.C./0000061/2014)</b>				
<b>: C.C./0000061/2014</b>				
33	C.C. 667/2014 (NBW)		Shorapur PS <b>Vs</b> Gopal	APP VBN, Adv.
34	C.C. 152/2015 (NBW)		SHOAPUR PS <b>Vs</b> GURAPPA	
35	C.C. 181/2020 (NBW)		Shorapur P.S. <b>Vs</b> Topya @ Topale	APP
36	C.C. 182/2020 (NBW)		Shorapur P.S. <b>Vs</b> Nagamma	
37	C.C. 183/2020 (NBW)		Shorapur P.S. <b>Vs</b> Nagamma	APP A1 to A5 DTB Adv, A2 Died, A8 in JC

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38	C.C. 386/2017 (NBW)		Shorapur P.S. <b>Vs</b> Sharanappa	APP  A1, A2 VBN Adv
<b>( C.C./0000386/2017)</b>				
<b>: C.C./0000386/2017</b>				
39	C.C. 620/2017 (NBW)		Shorapur P.S. <b>Vs</b> Shiva @ Shamyia	APP  A1 And A2 ABP Adv,
<b>( C.C./0000620/2017)</b>				
<b>: C.C./0000620/2017</b>				
40	C.C. 656/2017 (NBW)		Shorpaur PS <b>Vs</b> Channappa @ Channabasappa	APP
<b>( C.C./0000656/2017)</b>				
<b>: C.C./0000656/2017</b>				
41	C.C. 98/2018 (NBW)		Shorapur P.S. <b>Vs</b> Devindrappa	APP
42	C.C. 178/2018 (NBW)		Khaja peer <b>Vs</b> Mahantayya	
43	CrI.Misc. 224/2018 (NBW)		Reshma <b>Vs</b> Khajasab @ Khaja Hussain	
44	C.C. 184/2020 (NBW)		Shorapur PS <b>Vs</b> Isharm	APP
45	C.C. 185/2020 (NBW)		Shorapur PS <b>Vs</b> Eshram	APP
46	C.C. 228/2019 (NBW)		Yankappa <b>Vs</b> Prabhudev	SBK
47	C.C. 339/2012 (APPEARANCE)		CMO Shorapur <b>Vs</b> Ramya	
48	CrI.Misc. 165/2017 (APPEARANCE)		<b>Vs</b>	
49	C.C. 364/2018 (APPEARANCE)		Shorapur p.S. <b>Vs</b> Hayyalappa	

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50	C.C. 518/2018 (APPEARANCE)		Shorapur P.S. <b>Vs</b> G Boghiraju	
51	C.C. 524/2018 (APPEARANCE)		Shorapur P.S. <b>Vs</b> Mohan @ Somaningappa	
52	C.C. 535/2018 (APPEARANCE)		Shorapur P.S. <b>Vs</b> Mareppa	
53	C.C. 646/2018 (APPEARANCE)		Shorapur ps <b>Vs</b> Balabhima	
54	C.C. 660/2018 (APPEARANCE)		shorapur ps <b>Vs</b> shrishail and others	
55	C.C. 60/2019 (APPEARANCE)		Shorapur PS <b>Vs</b> Hanamanth	APP
56	C.C. 447/2019 (APPEARANCE)		Shorapur PS <b>Vs</b> Malappa	APP
57	C.C. 555/2019 (APPEARANCE)		Shorapur PS <b>Vs</b> Ambresh	APP
58	C.C. 724/2019 (APPEARANCE)		Shorapur PS <b>Vs</b> Doddappa	APP
59	C.C. 731/2019 (APPEARANCE)		Shorapur PS <b>Vs</b> Kamanna	APP
60	C.C. 740/2019 (APPEARANCE)		Shorapur PS <b>Vs</b> Bhimanna	APP
61	C.C. 27/2020 (APPEARANCE)		Shorapur police station <b>Vs</b> Basavaraj	APP
62	C.C. 154/2020 (APPEARANCE)		Shorapur PS <b>Vs</b> Nagaraj S/o Bhimanna Sanna Poojari	APP
63	CrI.Misc. 160/2020 (APPEARANCE)		Bhimappa <b>Vs</b> Tahasildar Shorapur	Nagaraj M.G

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64	CrI.Misc. 161/2020 (APPEARANCE)		Bhimappa <b>Vs</b> Tahasildar Shorapur	Nagaraj M.
<b>Cases listed below are adjourned due to Covid 19</b>				
65	C.C. 690/2019 (SUMMONS)	<b>15-01-2021</b>	shorapur ps <b>Vs</b> Mallikarjun	APP
66	C.C. 222/2020 (SUMMONS)	<b>15-01-2021</b>	Shorapur police station <b>Vs</b> Siddappa	APP
67	C.C. 372/2020 (SUMMONS)	<b>15-01-2021</b>	Shorapur police station <b>Vs</b> Sharanappa	App
68	C.C. 377/2020 (SUMMONS)	<b>15-01-2021</b>	Shorapur police station <b>Vs</b> Mukesh	App
69	CrI.Misc. 211/2020 (NOTICE)	<b>15-01-2021</b>	Rajendrakumar <b>Vs</b> CMC Shorapur	Gururaj Deshapande
70	CrI.Misc. 321/2020 (NOTICE)	<b>15-01-2021</b>	Mahammed Faran UG father Yusuf <b>Vs</b> Tahasildar Shorapur	H.T Gonal
71	CrI.Misc. 322/2020 (NOTICE)	<b>15-01-2021</b>	Ashabi <b>Vs</b> Tahasildar Shorapur	H T Gonal
72	CrI.Misc. 323/2020 (NOTICE)	<b>15-01-2021</b>	Mahammed Ayan UG father Yusuf <b>Vs</b> Tahasildar Shorapur	H T Gonal
73	CrI.Misc. 159/2019 (HEARING)	<b>15-01-2021</b>	Shivamma <b>Vs</b> Pampanagouda	NNC
74	C.C. 324/2014 (EVIDENCE)	<b>15-01-2021</b>	Shorapur P.S. <b>Vs</b> Venkatesh	APP A1 to A4, PBK Adv
75	C.C. 628/2015 (EVIDENCE)	<b>15-01-2021</b>	Shorapur P.S. <b>Vs</b> Trimurti	
76	C.C. 185/2017 (EVIDENCE)	<b>15-01-2021</b>	Shorapur PS <b>Vs</b> Virupaxi @ Virupaxappa	APP A

**( C.C./0000185/2017)**

**: C.C./0000185/2017**

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77	P.C.R. 17/2017 (EVIDENCE)	<b>15-01-2021</b>	Khaja Mohinuddin <b>Vs</b> Mohd Rafiq	

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1	O.S. 95/2020 (SUMMONS)		Ninganna @ Ningappa <b>Vs</b> Mareppa	Awatiger Shivanand
2	O.S. 239/2020 (SUMMONS)		Devakkemma <b>Vs</b> Veerabhadrappa	Ansur Basavaraj
3	O.S. 239/2013 (HEARING)		K. Arvind <b>Vs</b> Vidyavati	VSJ, Adv. MH, Adv.
<b>( O.S./0000239/2013)</b>				
<b>: O.S./0000239/2013</b>				
4	O.S. 75/2012 (EVIDENCE)		Abdul Kareem <b>Vs</b> Hussain Bee	AK, Adv. BHK, Adv.
<b>( O.S./0000075/2012)</b>				
<b>: O.S./0000075/2012</b>				
5	O.S. 221/2012 (EVIDENCE)		Lagamawwa <b>Vs</b> Tippawwa	BHK, Adv. BDA, Adv.
<b>( O.S./0000221/2012)</b>				
<b>: O.S./0000221/2012</b>				
6	O.S. 45/2013 (EVIDENCE)		Basavaraja UG Ningamma <b>Vs</b> Paramanna	
7	O.S. 217/2013 (EVIDENCE)		Ningamma <b>Vs</b> Hanamantraya	VSJ BDA
<b>( O.S./0000217/2013)</b>				
<b>: O.S./0000217/2013</b>				
8	O.S. 265/2013 (EVIDENCE)		Huchamma <b>Vs</b> Amarappa	MH AK
<b>( O.S./0000265/2013)</b>				
<b>: O.S./0000265/2013</b>				
9	O.S. 411/2013 (EVIDENCE)		Guramma <b>Vs</b> Bapugouda	MH, Adv. AK, Adv.
<b>( O.S./0000411/2013)</b>				
<b>: O.S./0000411/2013</b>				

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10	O.S. 415/2013 (EVIDENCE)		Khaja Hussain <b>Vs</b> The Stae through its, Deputy Commissioner Yadgir.	MH AGP
<b>( O.S./0000415/2013)</b>				
<b>: O.S./0000415/2013</b>				
11	O.S. 247/2014 (EVIDENCE)		Ningappa <b>Vs</b> Yanakappa	
12	O.S. 131/2015 (EVIDENCE)		Bapugouda <b>Vs</b> Gurunatharaddi	BKD
<b>( O.S./0000131/2015)</b>				
<b>: O.S./0000131/2015</b>				
13	O.S. 377/2015 (EVIDENCE)		Devindrappa <b>Vs</b> Lakkawwa	RK AK adv
14	O.S. 95/2016 (EVIDENCE)		Vijayashree @ Vijaya Laxmi <b>Vs</b> Bhimaraya	BDA AK
<b>( O.S./0000095/2016)</b>				
<b>: O.S./0000095/2016</b>				
15	O.S. 159/2018 (EVIDENCE)		Bassanagouda <b>Vs</b> Shivappa	
16	O.S. 229/2018 (EVIDENCE)		Chandanna <b>Vs</b> Chanappa	
17	O.S. 191/2020 (ORDERS)		Kumar <b>Vs</b> Phoolsingh	G S Patil
18	O.S. 203/2015 (EVIDENCE)		Ramanna <b>Vs</b> Padmawwa	MTM, Adv. BSP, Adv.
19	O.S. 287/2011 (ARGUMENTS)		Narayan <b>Vs</b> Janardhan	RK, Adv. BDA, Adv.
<b>( O.S./0000287/2011)</b>				
<b>: O.S./0000287/2011</b>				

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1	Crl.Misc. 65/2020 (NOTICE)		Lalitabai <b>Vs</b> Tahasildar Shorapur	Adappa
2	Crl.Misc. 66/2020 (NOTICE)		Ayyanna <b>Vs</b> Tahasildar Shorapur	Adappa
3	Crl.Misc. 128/2020 (NOTICE)		Basalingamma <b>Vs</b> Tahasildar Shorapur	Meheboob
4	Crl.Misc. 269/2020 (NOTICE) IA/1/2020		Bibijaan <b>Vs</b> Sofilal	Shridevi wo Mahesh Patil
5	Crl.Misc. 338/2020 (NOTICE)		Basavaraj <b>Vs</b> Tahasildar Shorapur	Anand Patil so Basavaraja
6	Crl.Misc. 354/2020 (NOTICE)		Paramanna <b>Vs</b> Chief office TMC kakkera	Yankoba
7	Crl.Misc. 351/2020 (EVIDENCE)		Balamma <b>Vs</b> Chief officer town panchayat Hunasagi	S.B Khaji
8	C.C. 699/2018 (HBC)		Narayanapur <b>Vs</b> Kiran and others	BDA BDA
9	C.C. 716/2018 (HBC)		Hunasagi P S <b>Vs</b> Venkatesh	APP
10	C.C. 31/2019 (HBC)		Kodekal PS <b>Vs</b> Gaddeppa	APP
11	C.C. 128/2019 (HBC)		Narayanapur PS <b>Vs</b> Pomappa	APP
12	C.C. 267/2019 (HBC)		Hunasagi PS <b>Vs</b> Muttanna	APP
13	C.C. 542/2019 (HBC)		Hunasagi PS <b>Vs</b> Devappa	APP
14	C.C. 578/2019 (HBC)		Kodekal PS <b>Vs</b> Venkatesh	APP

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1	O.S. 50/2020 (SUMMONS)		Shivamma <b>Vs</b> Sakribai	R.N Naik
2	O.S. 64/2020 (SUMMONS)		Mahadev <b>Vs</b> Jayashreebai	B.H.Killedar
3	O.S. 110/2020 (SUMMONS)		Laxmi Bai <b>Vs</b> Hanamanth	B.H.Killedar
4	O.S. 111/2020 (SUMMONS)		Laxmi Bai <b>Vs</b> Sanna Girimallappa	B.H.Killedar
5	O.S. 112/2020 (SUMMONS)		Laxmi Bai <b>Vs</b> Mallamma	B.H.Killedar
6	O.S. 113/2020 (SUMMONS)		Laxmi Bai <b>Vs</b> Ravindra	B.H.Killedar
7	O.S. 114/2020 (SUMMONS)		Laxmi Bai <b>Vs</b> Piddappa	B.H.Killedar
8	O.S. 272/2014 (NOTICE)		Sabamma <b>Vs</b> Nandappa	US SBK
<b>( O.S./0000272/2014)</b>				
<b>: O.S./0000272/2014</b>				
9	O.S. 430/2015 (NOTICE)		Shivalingappa <b>Vs</b> Sannasiddappa	VCP BKD
<b>( O.S./0000430/2015)</b>				
<b>: O.S./0000430/2015</b>				
10	O.S. 442/2015 (NOTICE)		Sharanamma <b>Vs</b> Malakappagouda	GSP VCP
<b>( O.S./0000442/2015)</b>				
<b>: O.S./0000442/2015</b>				
11	O.S. 142/2016 (NOTICE)		Basavaraj U/G by natural mother Annamma W/o. Ramanagouda Biradar <b>Vs</b> Ramanagouda	GA/MH, Advs. D
<b>( O.S./0000142/2016)</b>				
<b>: O.S./0000142/2016</b>				

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12	O.S. 164/2017 (NOTICE)		Mallamma <b>Vs</b> Yankappa	BHK  D1 to D3 BDA
<b>( O.S./0000164/2017)</b>				
<b>: O.S./0000164/2017</b>				
13	O.S. 264/2017 (NOTICE)		Manappa <b>Vs</b> Devindrappa	SKN, Adv.  D
<b>( O.S./0000264/2017)</b>				
<b>: O.S./0000264/2017</b>				
14	O.S. 4/2018 (NOTICE)		Mallamma <b>Vs</b> Tippanna	SMP
15	O.S. 56/2018 (NOTICE)		TIPPANNA <b>Vs</b> DEVINDRAMMA	DTB
16	O.S. 282/2019 (NOTICE) IA/1/2019		Laxmi <b>Vs</b> Bassamma	BDA
17	O.S. 414/2019 (NOTICE) IA/1/2019		Sharanappa <b>Vs</b> Neelappa	BKD
18	P andSc 2/2020 (NOTICE)		Basavaraj <b>Vs</b> All concerned	Mohammad Hussain
19	O.S. 6/2020 (NOTICE) IA/1/2020		Chavadevva <b>Vs</b> Kasturibai	Desai Bapugouda
20	FDP 6/2020 (NOTICE)		Balappa <b>Vs</b> Hanamavva	RK
21	O.S. 34/2020 (NOTICE) IA/1/2020		Bassamma <b>Vs</b> Basappa	G S Patil
22	FDP 11/2020 (NOTICE)		Lingangouda <b>Vs</b> Boramma @ Parvathi	Mohammad Hussain
23	EX 11/2020 (NOTICE)		Shankramma <b>Vs</b> Manappa	PBK
24	O.S. 338/2019 (APPEARANCE OF PARTY)		Sangappa <b>Vs</b> Smt. Rooplibai	CL

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25	O.S. 220/2017 (HEARING)		Gurulingappa <b>Vs</b> The Assistannt Executive Engineer GESCOM, Shorapur	CLP AK
<b>( O.S./0000220/2017)</b> <b>: O.S./0000220/2017</b>				
26	FDP 16/2017 (HEARING)		Ranganath <b>Vs</b> Shivappa	AK, Adv.
<b>( FDP/0000016/2017)</b> <b>: FDP/0000016/2017</b>				
27	O.S. 114/2018 (HEARING)		Manjunath <b>Vs</b> Paramesh	
28	O.S. 240/2020 (HEARING) IA/1/2020		Rani triveni <b>Vs</b> Raja Rangappa Nayak	B.H.Killedar
29	O.S. 330/2016 (ISSUES)		Maheboob Bee <b>Vs</b> Mohammed Arifuddin	AJ, Adv. BSP, Adv.
<b>( O.S./0000330/2016)</b> <b>: O.S./0000330/2016</b>				
30	O.S. 52/2018 (LIST OF WITNESS AND DOCUMENTS)		Nanagouda <b>Vs</b> Bhimangouda	DTB BDA
31	O.S. 334/2019 (LIST OF WITNESS AND DOCUMENTS) IA/1/2019		Somanna <b>Vs</b> Gundappa	DTB
32	O.S. 24/2014 (EVIDENCE)		Ayyamma <b>Vs</b> Hulagavva	BKD, Adv. D
<b>( O.S./0000024/2014)</b> <b>: O.S./0000024/2014</b>				
33	O.S. 124/2014 (EVIDENCE)		Hanamawwa <b>Vs</b> Narasagouda	VSJ NHC
34	O.S. 200/2014 (EVIDENCE)		Mahadivi <b>Vs</b> Ningamma	BDA VSJ
<b>( O.S./0000200/2014)</b> <b>: O.S./0000200/2014</b>				

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35	O.S. 452/2014 (EVIDENCE)		Aminuudin Raju <b>Vs</b> Bhima Rao	NHC MH
<b>( O.S./0000452/2014)</b>				
<b>: O.S./0000452/2014</b>				
36	O.S. 466/2014 (EVIDENCE)		Veerendra <b>Vs</b> Shankragouda	AK DTP. GSP,SVR adv
37	O.S. 36/2015 (EVIDENCE)		Ninganna <b>Vs</b> Malingappa	BSP, Adv. SN, Adv.
<b>( O.S./0000036/2015)</b>				
<b>: O.S./0000036/2015</b>				
38	O.S. 124/2015 (EVIDENCE)		Amaningappa <b>Vs</b> Kudlingeppa since deceased L.Rs. Balabhimappa	YSH D1TO 12BHK D13NJB
39	O.S. 208/2015 (EVIDENCE)		Sharnappa <b>Vs</b> Gurulingappa	DTB, Adv. GSP, Adv.
<b>( O.S./0000208/2015)</b>				
<b>: O.S./0000208/2015</b>				
40	O.S. 338/2015 (EVIDENCE)		Gopanna <b>Vs</b> Mallamma	MH BDA
<b>( O.S./0000338/2015)</b>				
<b>: O.S./0000338/2015</b>				
41	O.S. 388/2015 (EVIDENCE)		Bassamma <b>Vs</b> Durgappa	BDA, Adv. D
<b>( O.S./0000388/2015)</b>				
<b>: O.S./0000388/2015</b>				
42	O.S. 240/2016 (EVIDENCE)		Hasanasab <b>Vs</b> Sri. Basappa	RK D1 and D2 DTB adv
<b>( O.S./0000240/2016)</b>				
<b>: O.S./0000240/2016</b>				

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43	O.S. 36/2017 (EVIDENCE)		The SBI, Shorapur, Corporation constituted under State Bank of India Act 1995, having corporate <b>Vs</b> Akkanagamma	SMK
<b>( O.S./0000036/2017)</b>				
<b>: O.S./0000036/2017</b>				
44	O.S. 64/2017 (EVIDENCE)		Smt. Laxmibai <b>Vs</b> The Deputy Commissioner Yadgiri	MBM AGP
<b>( O.S./0000064/2017)</b>				
<b>: O.S./0000064/2017</b>				
45	O.S. 230/2017 (EVIDENCE)		Radha @ Parvati <b>Vs</b> Shivaputra	ABP, Adv.
<b>( O.S./0000230/2017)</b>				
<b>: O.S./0000230/2017</b>				
46	O.S. 268/2017 (EVIDENCE)		Yankappa <b>Vs</b> Hanmantharaya	DTB
<b>( O.S./0000268/2017)</b>				
<b>: O.S./0000268/2017</b>				
47	O.S. 272/2017 (EVIDENCE)		Laxman <b>Vs</b> Hanmappa	SKN D1 to D3 S.S
<b>( O.S./0000272/2017)</b>				
<b>: O.S./0000272/2017</b>				
48	O.S. 304/2017 (EVIDENCE)		Kanoleppa <b>Vs</b> The Deputy commissioner Yadgiri	MH AGP
<b>( O.S./0000304/2017)</b>				
<b>: O.S./0000304/2017</b>				
49	O.S. 226/2017 (EVIDENCE)		Nandappa <b>Vs</b> Gundappa	

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50	O.S. 328/2017 (EVIDENCE)		Rudraswamy <b>Vs</b> Rudramma	VSB  D1, D3 and D4 BDA adv,D5 Exparte
<b>( O.S./0000328/2017)</b>				
<b>: O.S./0000328/2017</b>				
51	O.S. 342/2017 (EVIDENCE)		Boramma <b>Vs</b> Hamantharaya	DTB  D1, D3 and D4 RK
<b>( O.S./0000342/2017)</b>				
<b>: O.S./0000342/2017</b>				
52	O.S. 346/2017 (EVIDENCE)		ubhansab <b>Vs</b> Mairunbee	AK  VSB
53	O.S. 2/2017 (EVIDENCE)		Bhimaraya <b>Vs</b> Mahadevamma	SM  D1 and 5 AK, D2 to 4 Exparte
<b>( O.S./0000002/2017)</b>				
<b>: O.S./0000002/2017</b>				
54	O.S. 286/2019 (EVIDENCE) IA/1/2019		Chandrashekar <b>Vs</b> Manappa	JAP
55	O.S. 304/2019 (EVIDENCE) IA/3/2019 IA/4/2019 IA/1/2019 IA/2/2019		Nijamma <b>Vs</b> Ningamma	NJB
56	O.S. 314/2019 (EVIDENCE) IA/1/2019		Bassamma <b>Vs</b> Shivanamma	BDA
57	O.S. 388/2019 (EVIDENCE)		Sabanna <b>Vs</b> Bassappa	BKD
58	O.S. 398/2019 (EVIDENCE) IA/1/2019		Rayamma <b>Vs</b> Mallappa	RK
59	O.S. 20/2020 (EVIDENCE) IA/1/2020		Nanagouda <b>Vs</b> Bhimangouda	MTM

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60	O.S. 136/2020 (EVIDENCE)		Seetamma <b>Vs</b> Ramanjaneya	Venkappacharya S Joshi
61	O.S. 376/2013 (ORDERS)		Saifulal <b>Vs</b> Zafer Bee	BSP MH
62	FDP 10/2018 (ORDERS)		Yogappa <b>Vs</b> Mallappa	SMP
63	O.S. 146/2014 (EVIDENCE)		Mallikarjuna <b>Vs</b> Parawwa	BSP D1 and D2 BKD, D3 MSH
<b>( O.S./0000146/2014)</b>				
<b>: O.S./0000146/2014</b>				
64	O.S. 68/2018 (EVIDENCE)		Gurusangayya <b>Vs</b> Amarayya	BKD NNC
65	O.S. 322/2018 (EVIDENCE)		Renuka <b>Vs</b> Hulagamma	
66	O.S. 206/2018 (written statament)		Ayyamma <b>Vs</b> Kotalappa	GSP Adv
67	O.S. 134/2019 (written statament) IA/1/2019		Ambramma <b>Vs</b> Anlamma@Anilamma	MSH
68	O.S. 88/2020 (written statament) IA/1/2020 IA/2/2020		Shivamma <b>Vs</b> Nagamma	S vyasraj
69	O.S. 100/2018 (amended plaint)		CHANNAPPA <b>Vs</b> MANAPPA	RAMANAND KAVALI MTG DTB
70	O.S. 154/2018 (amended plaint)		BALAKISJHAN <b>Vs</b> SAHANTABAI	DTB
71	O.S. 250/2018 (amended plaint)		Narasimha <b>Vs</b> Basalingappa	RTJ D1
72	O.S. 20/2019 (amended plaint)		Madanappagouda <b>Vs</b> Ningappa	MBM



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73	O.S. 366/2015 (enquiry on prl issues)		Tammanna <b>Vs</b> Nagamma	MH  D1, 3, 7 to 9 ANG and D2 PBK, D10 ANG
74	O.S. 448/2012 (BALANCE)		Narasimha Murthy <b>Vs</b> Ramacharya	
75	O.S. 124/2013 (APPEARANCE)		Halleppa <b>Vs</b> Tayamma	US  MH

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